

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

New Delhi, the 2nd April, 1987.

CORRIGENDUM
INCOME-TAX

No. 7251 (F.No.203/189/84-ITA.II) : It is hereby notified for general information that in Ministry of Finance (Department of Revenue) Notification No.7195 (F.No.203/189/84-ITA.II) dated 19.3.1987 the period of validity be read "from 17.2.1987 to 31.3.1988" ~~for~~ "from 17.2.1986 to 31.3.1988".


(Y.K. Batra)

Under Secretary to the Government of India

Banola